

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2170
TO BE ANSWERED ON 12.03.2025**

MSME VENDORS FOR INDIAN RAILWAYS

2170. SHRI KRISHNA PRASAD TENNETI:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of MSMEs registered as vendors for the Railways for Andhra Pradesh especially Bapatla Parliamentary Constituency and the new additions in the last year, State and district-wise;**
- (b) the amount of goods procured from the said MSMEs during the last five years, Sector and year-wise;**
- (c) the value of the goods procured from MSME vendors during the last five years, Sector and year-wise; and**
- (d) whether there exists a procurement policy from MSMEs and if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) and (b): The number of MSME vendors registered with Railways in Andhra Pradesh is 884, with 142 new additions in last year. The number of MSME vendors registered with Railways from area situated in Bapatla Parliamentary Constituency is 17, with 6 new additions in last year.

The amount of goods procured by Indian Railways from the MSME vendors located in Andhra Pradesh during the last five years is furnished below:

Sector	Financial Year	Order Value (Rs. in Crs.)
RAILWAYS	2020-21	26
	2021-22	46
	2022-23	182
	2023-24	468
	2024-25 (Till 06/03/2025)	305

(c): The value of goods procured by Indian Railways from MSME vendors during the last five years is furnished below:

Sector	Financial Year	Order Value (Rs. in Crs.)
RAILWAYS	2020-21	8,781
	2021-22	14,934
	2022-23	20,341
	2023-24	27,245
	2024-25 (Till 06/03/2025)	32,184

(d): In exercise of the powers conferred under Section- 11 of the Micro, Small and Medium Enterprises Development Act, 2006 (MSMED Act, 2006), the Central Government by Order {Gazette of India Notification S.O. 581(E) dated 23/03/2012} has notified the Public Procurement for Micro and Small Enterprises (MSEs) Order, 2012. The aforesaid order has been amended vide Gazette of India Notification S. O. 5670(E) dated 09/11/2018. Ministry of Railways has adopted and implemented the aforesaid policy formulated by the Ministry of Micro, Small and Medium Enterprises (MSME) regarding preference to Micro and Small Enterprises in public procurement.
